COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 37 OF 2017

Dated : 19th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Transmission Corporation of Andhra Pradesh Ltd. **...Appellant(s)**

Vs.

Andhra Pradesh Electricity Regulatory Commission **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Rajshree Chaudhary

Counsel for the Respondent(s) : -

ORDER

List the matter for hearing on ***05.11.2019.***

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/pk